

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 5394 of 2015

06/25.06.2020 Heard learned counsel for the parties through V.C.

2. Mr. Naresh Prasad Thakur, learned counsel submits that he is assigned with the work of the State Government, as such he could not appear in this case on behalf of the petitioner.

3. The learned counsel seeks two weeks' time to inform the client who will engage any other counsel.

4. The prayer is allowed.

5. Put up this case on **09.07.2020**.

(Deepak Roshan, J.)

Pramanik/